

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2009  
CC 4254/2009

(From the judgement and order dated 21/07/2008 in TA No.385/2003  
of the HIGH COURT OF GUJARAT AT AHMEDABAD)

ASST.COMMN.OF INCOME TAX,VADODARA

Petitioner(s)

VERSUS

ELECON ENGINEERING CO.LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 09/04/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. K. Radhakrishnan, Sr.Adv.

Mr. Vikas Bansal, Adv.

Mr. C.V. Subba Rao, Adv.

Mr. Kul Bharat, Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Issue notice.

Dasti granted.

To be listed for final hearing on 17th September, 2009 along with

S.L.P.(C) No.....CC 4164/2009.

Office is directed to incorporate the fixed date of hearing in the

notice.

(N. ANNAPURNA)  
COURT MASTER

(MADHU SAXENA)  
COURT MASTER